# RESUME OF WORK DONE BY LOK SABHA

(THIRD LOK SABHA—FOURTEENTH SESSION, 1966)

(14th February to 18th May, 1966)



LOK SABHA SECRETARIAT
NEW DELHI
July, 1966

# PREFACE

This publication contains a brief resumé of work done by Lok Sabha during the Fourteenth Session of Third Lok Sabha, 1966.

New Delhi; *July* 1, 1966.

S. L. SHAKDHER, Secretary.

#### CONTENTS

SĮ. No.	Subject	Page
1	Period of Session .	I
2	Adjournment Motions	1
3	Bills— (i) Government Bills	2 5
4	Calling Attention—Statements made/laid regarding notices under Rule 197	8
5	President's Address .	12
6	Divisions .	12
7	Financial Business—	
	(i) Railway Budget	13
	(ii) General Budget	14
	(iii) Budget in respect of State of Kerela.	16
8	Half-an-Hour Discussions under Rule 55	17
9	Discussion on matters of urgent public importance under Rule	18
10	Members—	
	(i) Withdrawals	18
	(ii) Suspension	18
	(iii) Leave Granted	19
11	Motions	20
12	Motion under Rule 388	20
13	Obituary References	20
14	Panel of Chairmen	21
15	Papers laid on the Table .	21
16	Petitions	21
17	Questions of Privilege	21
18	Questions .	22
19	Resolutions—	
	(i) Statutory Resolutions	23
	(ii) Private Members' Resolutions	23
20	Statements by Ministers	23
	Statements under Direction 115	28

Sl. No.		Subje	ct			Page
22	Personal Explanation under Re	ule 3	57			29
23	Matter under Rule 377					29
24	Announcements by Speaker				•	30

# RESUME OF WORK DONE BY LOK SABHA DURING THE FOURTEENTH SESSION OF THIRD LOK SABHA

#### 1. PERIOD OF SESSION

Perio	d of Session				ı⊿tl	h Februar	v to 18th	May, 1966
Num	ber of sittings .				٠.			3, 7
Num	ber of sitting hours.				423	hrs. and	57 minute	es .
	-	2. A	ווסו	IRNI		T MOT	•	
	4		Djoc	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	VIL.	11 14101	10113	
Notic	ces received				138	3		
Brou	ght before the House				29			
Cons	ent given by the Spea	ker b	ut leav	e no	t			
1	granted by the House		•		2			
Cons	ent withheld .				23			
Adm	itted and discussed							
SI. No.	Subject	N	lame of	f <b>М</b> ел				Decision of the House
1	Food situation in Keral		ri Pra Shastri		Vir	15-2-66	15-2-66	Negatived
2	Paralysing of the administration in Mi District by host tribesmen and Gover ment's failure to me the situation.	zo ile n-	ri Pra Shastri		Vir	3-3-66	3-3-66	Negatived
3	Serious situation in We Bengal arising of shortage of foo grains necessitatin calling of troops in air of civil authority.	ut d- 18	ri S. N jee.	1. Bar	ner-	8-3-66	8-3-66	Negatived
4	Situation arising out disturbances in Del on the 14th Marc	hi	rdar Singh.	Kapı	ır	15-3-66	15 <b>-3-66</b>	Negatived

#### 3. BILLS

#### A. Government Bills

(i) Introduced:

1966.

- (1) The Indian Tariff (Amendment) Bill, 1966.
- (2) The Delhi Land Reforms (Amendment) Bill, 1966.
- (3) The Imports and Exports (Control) Amendment Bill, 1966.

- (4) The Armed Forces (Special Powers) Amendment Bill, 1966.
- (5) The Finance Bill, 1966.
- (6) The Orissa Legislative Assembly (Extension of Duration) Bill, 1966.
- (7) The Appropriation (Vote on Account) Bill, 1966.
- (8) The Appropriation Bill, 1966.
- (9) The Appropriation (Railways) Bill, 1966.
- (10) The Appropriation (Railways) No. 2 Bill, 1966.
- (11) The Kerala Appropriation Bill, 1966.
- (12) The Kerala Appropriation (Vote on Account) Bill, 1966.
- (13) The Produce Cess Bill, 1966.
- (14) The Asian Development Bank Bill, 1966.
- (15) The Appropriation (No. 2) Bill, 1966.
- (16) The Constitution (Nineteenth Amendment) Bill, 1966.
- (17) The Kerala Appropriation (No. 2) Bill, 1966.
- (ii) Bills passed by Rajya Sabha and laid on the Table:
  - The Beedi and Cigar Workers (Conditions of Employment) Bill, 1966.
  - (2) The Delhi Shops and Establishments (Amendment) Bill, 1966.
  - (3) The Merchant Shipping (Amendment) Bill, 1966.
- (iii) Joint Committee—Evidence on Bills laid on the Table:
  - (1) The Delhi Administration Bill, 1965.
  - (2) The Delhi Secondary Education Bill, 1964.
  - (3) The Judges (Enquiry) Bill, 1964.
- (iv) Joint Committee—Extension of time for the presentation of the Reports:
  - (1) The Delhi Administration Bill, 1965—
    - (i) Time extended upto the 21st March, 1966.
    - (ii) Time further extended upto the first day of the next session.

- (2) The Delhi Secondary Education Bill, 1964— Time extended upto the 31st March, 1966.
- (3) The Patents Bill, 1965—Time extended upto the first day of the second week of the next session.
- (4) The Judges (Inquiry) Bill, 1964—
  - (i) Time extended upto the 31st March, 1966.
  - (ii) Time further extended upto the last day of the current session.
- (v) Reports of Joint Committees presented:
  - (1) The Delhi Secondary Education Bill, 1964.
  - (2) The Delhi Administration Bill, 1965.
  - (3) The Judges (Inquiry) Bill, 1964.
- (vi) Joint/Select Committees—Appointment of members:
  - (1) Shri D. Sanjivayya appointed to the Joint Committee on the Patents Bill, 1965, vice Shri T. N. Singh resigned.
  - (2) Shrimati Shakuntala Devi appointed to the Select Committee on the seeds Bill, 1964 vice Shri Manikyalal Varma resigned.
- (vii) Referred to Select Committees:
  - (1) The Delhi High Court Bill, 1965.
  - (2) The Seeds Bill, 1964, as passed by Rajya Sabha.
- (viii) Select Committees—Extension of time for the presentation of the Reports:

The Delhi High Court Bill, 1965-

- (i) Time extended upto the 4th April, 1966.
- (ii) Time further extended upto the 18th April, 1966.
- (ix) Select Committee—Evidence on Bills laid on the Table: The Delhi High Court Bill, 1965.
- (x) Report of Select Committee presented:

The Delhi High Court Bill, 1965.

(xi) Bills Passed:

. •

- (1) The Unit Trust of India (Amendment) Bill, 1966.
- (2) The Indian Tariff (Amendment) Bill, 1966.

- (3) The Delhi Land Reforms (Amendment) Bill, 1966.
- (4) The Imports and Exports (Control) Amendment Bill, 1966.
- (5) The Appropriation (Vote on Account) Bill, 1966.
- (6) The Armed Forces (Special Powers) Amendment Bill, 1966.
- (7) The Appropriation Bill, 1966.
- (8) The Appropriation (Railways) Bill, 1966.
- (9) The Appropriation (Railways) No. 2 Bill, 1966.
- (10) The Kerala Appropriation Bill, 1966.
- (11) The Kerala Appropriation (Vote on Account) Bill, 1966.
- (12) The Appropriation (No. 2) Bill, 1966.
- (13) The Finance Bill, 1966.
- (14) The Kerala Appropriation (No. 2) Bill, 1966.
- (15) The Produce Cess Bill. 1966.
- (16) The Orissa Legislative Assembly (Extension of Duration) Bill, 1966.
- (17) The Asian Development Bank Bill, 1966.
- (18) The Delhi Administration Bill, 1965, as reported by the Joint Committee.

#### (xii) Bill negatived:

The Constitution (Nineteenth Amendment) Bill, 1966—Motion for consideration was declared as not carried in accordance with Rule 157 of the Rules of Procedure and in accordance with the Constitution.

(xiii) Bill returned by Rajya Sabha with amendments and laid on the Table:

The Seamen's Provident Fund Bill, 1966.

(xiv) Bill returned by Rajya Sabha with amendments and amendments agreed to:

The Seamen's Provident Fund Bill, 1966.

- (xv) Bills passed by Houses of Parliament and assented to by the President—laid on the Table:
  - (1) The Kerala Appropriation (No. 5) Bill, 1965.
  - (2) The Indian Tariff (Amendment) Bill, 1965.

- (3) The Union Duties of Excise (Distribution) Amendment Bill, 1965.
- (4) The Delhi Motor Vehicles Taxation (Amendment) Bill, 1965.
- (5) The Delhi Land Reforms (Amendment) Bill, 1965.
- (6) The Indian Works of Defence (Amendment) Bill, 1965.
- (7) The Railways (Employment of Members of the Armed Forces) Bill, 1965.
- (8) The Cardamom Bill, 1965.
- (9) The Metal Corporation of India (Acquisition of undertaking) Bill, 1965.
- (10) The Coal Mines Provident Fund and Bonus Schemes (Amendment) Bill, 1965.
- (11) The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1965.
- (12) The Union Territories (Direct Election to the House of the People) Bill, 1965.
- (13) The Goa, Daman and Diu (Absorbed Employees) Bill, 1965.
- (14) The Estate Duty (Distribution) Amendment Bill, 1965.
- (15) The Indian Tariff (Amendment) Bill, 1966.
- (16) The Seamen's Provident Fund Bill, 1966.
- (17) The Appropriation (Vote on Account) Bill, 1966.
- (18) The Appropriation Bill, 1966.
- (19) The Appropriation (Railways) Bill, 1966.
- (20) The Appropriation (Railways) No. 2 Bill, 1966.
- (21) The Kerala Appropriation Bill, 1966.
- (22) The Kerala Appropriation (Vote on Account) Bill, 1966.
- (23) The Appropriation (No. 2) Bill, 1966.
- (24) The Finance Bill, 1966.

#### B. Private Members' Bills

#### (i) Introduced:

(1) The Hindu Marriage (Amendment) Bill, 1965 (Amendment of section 13) by Shri Diwan Chand Sharma.

2

- (2) The Constitution (Amendment) Bill, 1965 (Omission of articles 152, 370, etc.) by Shri Prakash Vir Shastri.
- (3) The Aligarh Muslim University (Amendment) Bill, 1966 by Shri Krishna Deo Tripathi.
- (4) The Constitution (Amendment) Bill, 1965 (Amendment of articles 1 and 393) by Shri Krishna Deo Tripathi.
  - (5) The Constitution (Amendment) Bill, 1965 (Amendment of the Seventh Schedule) by Shri Krishna Deo Tripathi.
    - (6) The Prevention of Cow Slaughter Bill, 1966 by Shri Hukam Chand Kachwai.
- (7) The Denominational Educational Institutions (Discontinuance of Aid) Bill, 1966 by Dr. Mahadeva Prasad.
- (8) The Hindu Marriage (Amendment) Bill, 1966 (Amendment of section 5) by Dr. Mahadeva Prasad.
- v (9) The Constitution (Amendment) Bill, 1966 (Amendment of article 31) by Shri Madhu Limaye.
- (10) The Constitution (Amendment) Bill, 1966 (Amendment of article 16) by Shri Madhu Limaye.
- of articles 22, 32 and omission of article 359) by Shri Madhu Limaye.
  - (12) The Constitution (Amendment) Bill, 1966 (Amendment of articles 83 and 172) by Shri Madhu Limaye.
- (13) The Constitution (Amendment) Bill, 1966 (Amendment of article 352) by Shri Hari Vishnu Kamath.
- <sup>∨</sup> (14) The Treason Bill, 1966 by Shri M. L. Dwivedi.
- (15) The Prohibition of Manufacture and Import of Hydrogenated Vegetable Oils Bill, 1966 by Shri Yashpal Singh.
  - (16) The Constitution (Amendment) Bill, 1966 (Amendment of articles 75 and 164) by Shri Hari Vishnu Kamath.
  - ` (17) The National Rifle Training Scheme Bill, 1966 by Shri S. C. Samanta.
  - (18) The Constitution (Amendment) Bill, 1966 (Amendment of article 239A) by Shri Naval Prabhakar.
  - √ (19) The Health (Periodical Medical Check-up of President and Prime Minister of India) Bill, 1966 by Dr. C. B. Singh. 

    ■

- (20) The Constitution (Amendment) Bill, 1966 (Amendment of articles 80, 87 and 176) by Shri Kishen Pattnayak.
- (21) The Hindu Widowers' Re-marriage Bill, 1966 by Shri Jagdev Singh Siddhanti.
- (22) The Constitution (Amendment) Bill, 1966 (Amendment of articles 59, 66, 158 etc.) by Shri Hari Vishnu Kamath.
- (23) The Constitution (Amendment) Bill, 1966 (Amendment of the Eighth Schedule) by Shri Abdul Ghani Goni.
- (24) The Constitution (Amendment) Bill, 1966 (Amendment of article 51) by Shri Hari Vishnu Kamath.

#### (ii) Bills negatived:

- (1) The Constitution (Amendment) Bill, 1966 (Amendment of articles 22, 32 and omission of article 359) by Shri Madhu Limaye.
- (2) The Constitution (Amendment) Bill, 1966 (Amendment of articles 75 and 164) by Shri Hari Vishnu Kamath.

#### (iii) Bills withdrawn:

- (1) The All-India Services (Amendment) Bill, 1965 (Insertion of new section 3A) by Shri C. K. Bhattacharyya.
- (2) The Code of Civil Procedure (Amendment) Bill, 1962 (Amendment of section 92) by Shri Diwan Chand Sharma.
- (3) The Constitution (Amendment) Bill, 1965 (Omission of articles 152, 370, etc.) by Shri Prakash Vir Shastri.
- (4) The Constitution (Amendment) Bill, 1962 (Amendment of articles 136, 226, etc.) by Shri Shree Narayan Das.
- (5) The Indian Telegraph (Amendment) Bill, 1965 (Amendment of section 5) by Shri Yashpal Singh.

#### (iv) Opinions on Bills-laid on the Table:

- (1) Paper No. I containing opinions on the Sikh Gurdwaras Bill, 1964 by Sardar Amar Singh Saigal.
- (2) Paper No. II containing opinions on the Sikh Gurdawaras Bill, 1964 by Sardar Amar Singh Saigal.
- (3) Paper No. III containing opinions on the Sikh Gurdwaras Bill, 1964 by Sardar Amar Singh Saigal.

٩

### (v) Bill under consideration:

The Constitution (Amendment) Bill, 1965 (Amendment of articles 1 and 393) by Shri Krishna Deo Tripathi.

## 4. CALLING ATTENTION—STATEMENTS MADE LAID REGARD-ING NOTICES UNDER RULE 197

Sl. No.	Subject	Name of Member	Name of Minister  Date of Statement
1	2	3	4
1	Serious discont in among twenty- five takes of Central Government employees on account of inade-	Shri S.M. Banerjce	Sl ri Sechincia Clau- udhuri
	quate grant of dearness allow- ance.	Oh i Ta t aili Canas	16-2-1966
2	Reported letter from the President of North Vietnam to the President of India and the reply sent thereto.	Shri Indrajit Gupta	Sardar Sawran Singh 17-2-1966
3	Reported police atrocities in the campus of Baparas Hindu University on the 3rd February, 1966.	Shri Hem Barua	Shri M. C. Chagla 21-2-1966
4	Recent talks held between the Prime Minister of India and the Vice- President of U.S.A.	Shri Homi F. Daji	Shrimati Indira Gandhi
5	Reported collision between Gujarat Mail and a goods train at Dhang Road on the 22nd February, 1966, resulting in the death of three persons and injuries to several		22-2-1966  Dr. Rem Suthag Singh  22-2-1966
6	others.	Shri Hukam Chand Kachwai	Dr. Ram Subhag Singh
			23-2-1966
7	Reported crash of an Indian Air Force plane at Borjhar airport	Shri Madhu Limaye	Shri Y.B. Chavan
	in Assam on the 22nd February, 1966, resulting in the death of ten persons.		23-2-1966
8	Recent talks held between the Prime Minister of India and the Presi- dent of Ghana.	Shri Kishen Patt- nayak	Gendhi
			24-2-1966
. 6	Lock-out in the Delhi Cloth Mills and lathi-charge on workers by the police.	Shri Hukam Chand Kachwai	Shri Jegjivan Ram 24-2-1966

1	2	3	4
10	Judgment of the Supreme Court declaring Kerala kerosene dealer's detention under DIR mala fide	Shri S. M. Banerjee	Shri Gulzari Lal Nanda
	and Government's reaction thereto.		28-2-1966
11	Reported attack by 10,000 Mizos of the Mizo Nat 3 al Front on Grv- ernment treasuries and armouries	Shri Hem Barua	Shri Gulzari Lal Nanda
	at Aijal and Lungleh of the Mizo district.		2-3-1966
12	Strike by the employees of the Indian Audit and Accounts Department.	Shri Hukam Chand Kachwai	Shri Sachindra Chaudhuri
			4-3-66/9-3-1966
13	Latest position in the Mizo Hills district of Assam vis-a-vis restoration of civil administration	Shri Hem Barua	Shri Gulzari Lal Nanda
	there.		8-3-1966.
14	Situation in West Bengal arising out of failure of constitutional machinery, calling of troops, fir-	t of failure of constitutional	Shri Gulzari Lal Nanda
	ing by police and army and Cen- tre's failure to issue directions under article 353(A).		11-3-1966
τ5	Disturbances and police firing in Amritsar, Ludhiana etc. arising out of Anti-Punjabi Suba agita-	Shri Hem Barua	Shri Jai Sukh Lal Hathi
	tion.		14-3-1966
16	in Delhi on the 14th March,	Shri Prakash Vir Shastri	Shri Gulzari Lal Nanda
	1966.		15-3-1966
17	Home Minister's recent visit to Calcutta and talks held by him with the Chief Minister of West	Shri P. Venkatasub- biah	Shri Gulzari Lal Nanda
	Bengal and opposition members regarding restoring normalcy in West Bengal.		16-3-1966
,18	flights of Air India owing to the	Shri P.C. Borooah	Shri N. Sanjiva Rede'y
	strike notice served by the Incian Flight Navigators' Guild.		18-3-1966
19	Air India and cancellation of 13	Shri S. M. Banerjee	Shri N. Sanjiva Reddy
	I.A.C. Flights from Calcutta.		22-3-1966/23-3-1966
20	Anti-India propaganda by Pakistans'	Shri Harish Chan-	Sardar Swaran Singh
	accredited representatives and others.	dra Mathur	23-3-1966

Ç

I	2	3	4
21	Reported celeberation of their 'Republic Day' by the so-called Naga Federal Government on the 22nd March, 1966 near Kohima.	Shri Hem Barua	Shri Dinesh Singh 23-3-1966
22	Reported discourtesy shown to the President of Israel when he recently passed through Delhi en route to Kathmandu.	Shri Hari Vishnu Kamath	Shri Dinesh Singh 24-3-1966
23	Latest situation in the Mizo Hills district of Assam.	Shri Hem Barua	Shri Gulzari Lai Nanda 25-3-1966
24	Reported deterioration in the state of health of Shri A. K. Gopalan, M.P. in detention and his telegram to the Ministry of Home Affars.	Dr. Ram Manohar Lohia	Shri Gulzari Lal Nanda 28-3-1966
25	Reported concentration of Pakistani troops on Rajasthan, Punjab and Jammu & Kashmir borders.	Shri Yashpal Singh	Shri Y.B. Chavan 29-3-1966
26	Reported starvation deaths in Orissa	Sardar Kaupr Singh	Shri C. Subrama- niam 30-3-1966
27	Reported deterioration in the health of Sarvashri Saradish Roy Dasaratha Deb, Biren Dutta and Niren Ghosh, M.Ps now detained under D.I.R.	Shri H. N. Mukerjee	Shri P. S. Naskar 1-4-1966/4-4-1966
28	Retrenchment of about 16,000 workers employed under Regional Food Directorate of the Govern- ment of India.	Shri Surendranath Dwivedy	Shri P. Govinda Menon 11-4-1966
29	Extreme shortage of foodgrains in certain parts of Orissa, arising out of drought and control over the movement of foodgrains.	H. H. Maharaja Pra- tap Kesari Deo	Shri C. Subramanian
<b>.</b> 30	Reported intrusion of Pakistanis into Bikaner and Ganganagar districts of Rajasthan and lifting of large number of cattle.	Shri Hukam Chand Kachwai	Shri V. C. Shukla 14-4-1966
31	Reported withdrawal of Indian troops from the Sialkot border.	Shri Hukam Chand Kachwai	Shri Y. B. Chavan
<sup>*</sup> 32	Strike call to protest against the Government's decision to increase sales-tax in the Union territory of Delhi on the 19th April, 1966.	Shri Diwan Chand Sharma	
			15-4-1966

1	2	3	4		
33	Attack on an Indian border police patrol by East Pakistanis on the 91 April, 1966.		li Shri Jai Sukh Lal Hathi		
	11012, 1900.		18-4-1966		
34	Reported communication from the	Shri Bhagwat Jha	Shri O. V. Alagesan		
	President of the World Bank to the Government of India for allowing majority participation of foreign capital in the proposed fertilizer deal.		19-4-1966		
35	Outcome of talks held recently between the Prime Minister and the underground Naga leaders.	Shrimati Tarkeshwari Sinha.	Sardar Swaran Singh		
36		Shri P. C. Borooah	Shri V. C. Shukla		
3-	forest office at Rangpur and the Mohikhal tea estate in Cachar.	omit. C. Boroomi			
37	Accident to the Tinsukia-New Jalpai- guri Passenger train at the Lumd-	- Shrimati Jyotsna Chanda	21-4-1966 Dr. Ram Subhag Singh		
	ing railway station on the 20th Ap- ril, 1966.	tion on the 20th Ap-			
38	Explosion in 20 Down Tinsukia-New	Shri Hukam Chand	Shri S. K. Patil		
	Jalpaiguri passenger train at Diphu railway station on the 23rd April, 1966.	Kachwai	25-4-1966		
39	39 Explosion in Seed Oil Extraction Plant	Shri S. M. Banerjee	Shri B. Bhagwati		
	at Amravati resulting in the death of about 33 persons and injuries to many others.		28-4-1966		
40	Famine conditions and starvation deaths in Orissa.	Shri Madhu Limaye	Shri P. Govinda Menon		
			29-4-1966		
<b>4</b> 1	Reported acute scarcity of kerosene oil in the country.	Shri N. Dandekar	Shri O.V. Alagesan		
		Chai Madha Tianana	30-4-1966 Shai Sasua Marayan		
42	Disruption of Indo-Pakistan telephone and telegraph communications.	Shri Madhu Limaye	Shri Satya Narayan Sinha		
			3-5-1966		
43	Derailment of 3 UP Assam Mail near Panikhaiti station on the Ganpati- Lumding section on the 30th April,	Shri Hem Barua	Dr. Ram Subhag Singh		
	1966.		3-5-1966		
44	Reported spying by the Central Intelligence Agency of the U.S.A. on	Dr. Ram Manohar Lohia	Shri Gulzari Lal Nanda.		
	India's nuclear capacity.		9-5-1966		
45	Explosion of nuclear bomb by China		Sardar Swaren Singh		
	and the reaction of the Government of India thereto.	Vehient	10-5-1966		
<b>4</b> 6	Power failure in Delhi.		Shri Fakhruddin Ali Ahmad		
		•	11-5-1966		

.3

1	2	3	4
<b>4</b> 7	Reported entry of about 1000 armed Naga hostiles into Mizo district	Shri Madhu Limaye	Shri Gulzari Lal Nanda
	from East Pakistan		12-5-1966
48	Holding up of trains by passengers at Ghaziabad on the 12th May, 1966.	Shri Madhu Limaye	Dr. Rem Subhag Singh
			13-5-1966
<b>4</b> 9	Establishment of a fertilizer plant at	Shri P.C. Borooah	Shri O.V. Alagesan
	Madras		16-5-1966
50	Proposed tripartite Summit meeting hetween India Yugoslavia and	Shri Yashpal Singh	Sardar Swaren Singh
	U.A.R.		17-5-66
51	Reported attempt made on the life of the Chief Minister of Jammu and Kashmir at Baramulla on the 16th		Shri Gulzari Lal Nanda
	May, 1966.		17-5-1966

# 5. PRESIDENT'S ADDRESS

Subject	Laid on	Discussed on	Motion of thanks adopted on	President's Message reported on
President's Address to both Houses of Parliament assembled together on the 14th Pebruary, 1966		21-2-66 22-2-66 23-2-66 24-2-66 25-2-66 28-2-66		3-3-66

#### 6. DIVISIONS

Number of Divisions held

# 7. FINANCIAL BUSINESS

# A. Railway Budget

# (i) Railway Budget for 1966-67

	Presented on	General discuss ion on
	15-2-66	1-3-66 2-3-66 3-3-66 4-3-66 8-3-66 9-3-66
Grants (Rail	ways)	
	Discussed on	Voted on
2 to 16, ilways) for	21-3-66 22-3-66 23-3-66 24-3-66	24-3-66
mentary Gro	ınts (Railway	vs)
Presented on	Discussed on	Voted on
10-3-66	21-3-66 22-3-66 23-3-66	24-3-66
	2 to 16, ilways) for mentary Gra Presented on	Discussed on  2 to 16, 21-3-66 22-3-66 24-3-66  mentary Grants (Railway  Presented Discussed on

<sup>\*</sup>Discussed together

# B. General Budget

# (i) General Budget for 1966-67

	Subject		·	Presented on	General Discussion on
Budget (General	) for 1965-67		٠	28-2-66	10-3-66 11-3-66 14-3-66 15-3-66 16-3-66 17-3-66
(ii	Demands for Gran	its on Acc	count (G	eneral Budget)	
	Subject	:		Discussed on	Voted on
	rants on Account in al) for 1966-67	respect of	of the Bi	ıd- 17-3- <b>6</b> 6	18-3-66
	(iii) Demands for	Grants (	General	Budget)	
Sl. No.	Subject			Discussed on	Voted on
I	2			3	
					4
Demands for G	rants of the Ministry	y/Depart	ment of	_	4
Demands for G		y/Depart	ment of	- . 24-3-66 23-3-66	25-3-66
(1) Commerc			ment of	. 24-3-66	
(1) Commerc	e		ment of	. 24-3-66 23-3-66 25-3-66	25-3-66
(1) Commerce (2) Informati	e		ment of	. 24-3-66 23-3-66 25-3-66 28-3-66 . 28-3-66 29-3-66	25-3-66 28-3-66
(1) Commerce (2) Informati (3) Defence (4) Law	e		ment of	24-3-66 23-3-66 25-3-66 28-3-66 29-3-66 30-3-66 30-3-66 1-4-66	25-3-66 28-3-66 30-3-66

I	2	3	4
(7)	Works, Housing and Urban Development .	5-4-66 6-4-66	6-4- <b>66</b>
(8)	Petroleum and Chemicals	6-4-66 11-4-66	11-4-66
(9)	Irrigation and Power .	11-4-66 12-4-66 14-4-66	14-4-66
(10)	Health and Family Planning .	14-4-66 15 <b>-4-</b> 66	15-4-66
(11)	Labour, Employment and Rehabilitation	15-4-65 18-4-66 19-4-66	19-4-66
(12)	Food, Agriculture, Community Development and Cooperation	19-4-66 20-4-66 21-4-66	21-4-66
(13)	External Affairs	22-4-66 25-4-66 26-4-66	26-4-66
(14)	Iron and Steel	26-4-66	26-4-66
(15)	Home Affairs	27-4-66 28-4-66 29-4-66	29-4-66 (Guillotined at 2 P.M.)
	(Demands for Grants guillotine	ed)	
(17) (18) (19) (20) (21) (22) (23) (24) (25)	Social Welfare  Education  Mines and Metals  Industry  Atomic Energy  Supply and Technical Development  Communications  Planning Commission  Finance  Lok Sabha  Rajya Sabha  Secretariat of the Vice-President	<b>A</b>	29-4-66 T 2 P. M.

# (iv) Demands for Supplementary Grants (General)

Subject	Presented on	Discussed on	Voted on
Demands for Supplementary Grants in respect of the Budget (General) for 1965-66	25-2-66	18-3-66 21-3-66	21-3-66
(v) Demands for E.	xcess Grants (	General)	
Subject	Presented on	Discussed	Voted on
Demands for Excess Grants in respect of t Budget (General) for 1963-64	he 13-5-66		
C. Budget in respect		Kerala	
(i) Kerala Budge	t for 1966-67		
Subject		Presented on	General discussion on
*Budget (Kerala) for 1966-67		4-3-66	9-5-66 10-5-66 11-5-66
(ii) Demands for Gra	nts on Account	(Kerala)	
Subject		Discussed on	Voted on
Demands for Grants on Account in respect Budget (Kerala) for 1966-67	et of the	25-3-66	25-3-66
(iii) Demands for Gr	ants (Kerala)	).	
		Discussed	Voted or
Subject		OU Lyistussed	

# (iv) Demands for Supplementary Grants (Kerala)

Subject	Presented on	Discussed on	Voted on
Demands for Supplementary Grants in respect of the Budget (Kerala) for 1965-66.	25-2-66	24-3-66	24-3-66

# 8. HALF-AN-HOUR DISCUSSION UNDER RULE $_{55}$

Sl. No.	Subject	Name of Member	Date
I	Famine conditions in States	Dr. L.M. Singhvi	22-2-66
2	Food Zones	Shri Prakash Vir Shastri	25-2-66
3	Procurement levy schemes of States	Shri Madhu Limaye	1-3-66
4	Resignation of Shri A. P. Jain, Ex-Governor, Kerala.	Shri P. K. Vasudevan Nair	10-3-66
5	Producement levy schemes of States .	Shri Madhu Limaye	15-3-66
6	Raid on astrologer's house in Delhi.	Shri Madhu Limaye	24-3-66
7	Rickshaw-Pulling .	Dr. Ram Manohar Lohia	12-4-66
8	Indian Academy of Medical Sciences .	Dr. C. B. Singh	14-4-66
9	D :- scheduling of Scheduled Castes	Shri Deorao S. Patil	20-4-66
1)	Criticis n of Indian History	Dr. Ram Manohar Lohia	26-4-66
11	Risk Guarante: Agreement with U.S.A.	Shri Madhu Limaye	27-4-66
12	Inter-State river water disputes	Shri Sivamurthi Swami	28-4-66
13	Expulsion of Rajasthan M. L. As. from Vidhan Sabha.	Dr. L.M. Singhvi	6-5-66
1,4	Employees of the Indian Agricultural Research Institute.	Shri Kashi Nath Pandey	10-5-66
15	General Maramolo's talks regarding withdrawal of forces	Shri Madhu Limaye	12-5-66
15	Instructors of National Discipline Scher	me Shri P. R. Chakraverti	12-5-66
17	Decontrol of Essential Commodities	Shri Harish Chandra Mathur.	13-5-66
18	Urbanisation of areas	Shri H. N. Mukerjee	14-5-66
19	Status of High Court Judges	Dr. L. M. Singhvi	16-5-66
29	Capacity of Ports to handle cargo	Shri H. C. Linga Reddy	16-5 66

# 9. DISCUSSION ON MATTERS OF URGENT PUBLIC IMPORTANCE UNDER RULE 193

SI. No.	Subject	Name of Member	Date of Discussion.
1	Famine conditions and starvation deaths in Orissa.	Shri Kisher Pattnayak	11-5-66
2	Statement made by the Minister of Planning and Social Welfare on the 13th May, 1966 on his recent visit to Washington and Ottawa.		tty 17-5-66
	10. MEM (i) Withd		
	Name of the Member		Date on which asked by the Chair to withdraw
	Shri Priya Gupta		16-2-66
2	Shri Hukam Chand Kachwai		7-4-66 2-3-66
3	Shri Ram Sewak Yadav		2-3-66
4	Shri Mani Ram Bagri		2-3-66
5	Shri Joachim Alva		27-4-66 4-3-66
6	Shri Kishen Pattnayak		9-3-66
7	Shri Madhu Limaye .		
/	Shir Madira Elmaye .		11-3-66 16-5-66
8	Shri B. P. Maurya		17-3-66
	Shri S. M. Banerje	•	27-4⊣66 13-5-66
	(ii)	Suspension	
Sl. No.	Name of Member	Date of suspen- sion from the service of the House Period for which sus- pended	
1	Shri Kishen Pattnayak	30-3-66 Two weeks	The motion for suspen- sion was moved by Shri Satya Narayan Sinha
2	2 Shri Ram Sewak Yadav	30-3-66 Two weeks	The motion for suspen- sion was moved by Shri Satya Narayan Sinha
3	3 Shri Madhu Limaye	30-3-66 Two weeks	Do.

# (iii) Leave Granted

Si N		Period for which leave granted
1	Shri Kolla Venkajah	. 14-2-66 to 28-4-1966
2	Shri A. K. Gopalan	. 22-11-65 to 10-12-65 & 14-2-66 to 27-4-66
3	Dr. Saradish Roy .	. 14-2-66 to 13-4-66
4	Shri Dasaratha Deb	. 3-11-65 to 10-12-65 & 14-2-66 to 4-5-66
5	Shri C. R. Basappa .	. 22-11-65 to 10-12-65
6	Shri Ghyasuddin Ahmed	3-11-65 to 10-12-65 & 14-2-66 to 4-5-66
7	Shri R. K. Khadilkar	19-11-65 to 10-12-65
8	Shri Kashi Nath Pandey	. 23-11-65 to 7-12-65
9	Shri Chhotubhai M. Patel	10-11-65 to 10-12-65
10	Shri Biren Dutta.	3-11-65 to 10-12-65 & 14-2-66 to 31-3-66
11	Shri Laxmi Dass	.3-11-65 to 10-12-65 & 14-2-66 to 29-3-66
12	Shri Ananda Nambiar	. 3-11-65 to 10-12-65 & 14-2-66 to 3C-2-((
13	Syed Baddrudduja	. 6-9-65 to 24-9-65; 3-11-65 to 10-12-65 & 14-2-66 to 4-3-66
14	Shri Yuvaraj Dutta Singh .	. 21-2-66 to 18-4-66
15	Shri R. Kanakasabai .	14-2-66 to 13-4-66
16	Shri Madala Narayana Swamy	14-2-66 to 28-4-66
17	Shri P. Kunhan	14-2-66 to 13-4-66
18	Shri K. Nallakoya Thangal .	. 28-3-66 to 17-4-66
19	Shri V. T. Patil .	8-3-66 to 20-4-66
20	Dr. B. N. Singh .	. 16-2-66 to 17-5-66
21	Shri R. Umanath .	. 14-2-66 to 2-5-66
22	Shri A. Jayaraman	. 14-2-66 to 13-4-66
23	H.H. Maharani Vijaya Raje Scindi of Gwalior	a 1-4-66 to 28-4-66
24	Raja P. C. Deo Bhanj .	. 8-3-66 to 5-4-66
25	Shri T. Abdul Wahid	. 12-3-66 to 22-4-66
26	Shri Vijaya Bhushan Singh Deo	28-2-66 to 27-4-66
	4	

## 11. MOTIONS

Brief subject	Und <del>e</del> r rule	Member	Date of discussion	Decision Hou	
1. Debate on the motion, 'That the Bill to provide for regularing the quality of certain seeds for sale, and for matters connected therewith, as passed by Rajya Sabha, be taken into consideration, which was adjourned on the 18th August, 1965, be resumed.		Shri Annasahib P. Shinde.	15-2-66	Adopted.	
2. Tashkent Declaration	342	Sardar Swaran Singh.	16-2-66 17-2-66 21-2-66	K. C.	by Shri Pant
3. Situation in the Scheduled areas of Bastar District.	342	Shri N.G. Ranga.	7-4 <b>-</b> 66	adopted	1.
<ol> <li>Recent explosions at Lum- ding and Diphu stations on North-East Frontier Railway.</li> </ol>	342 f		25-4-66		
<ol> <li>Statement by the Minister of Home Affairs re: reorganisa- tion of the present State of Punjab.</li> </ol>		Shri Prakash Vi Shastri.	r 12-5-66 14-5-66		•
Brief Subject	MOT		Date on which mo-	Decision	n of the
			fore the House		
6. Suspension of Rule 219(2) in r of the Finance Bill, 1966, in a as it related to the hour at a every question necessary to pose of the Bill had to be put	so far which dis-	Shri Satya Narayan Sinha	5-5-6	6 Adopte	ed.
13. OB	ITUA	RY REFEREN	ICES		
Sl. Name and particulars of N	iember	ship	Date Dea	th v	Date on which reference made
<ol> <li>Shri Lal Bahadur Shastri,</li> <li>Shri Ahme   Mohinddin, sand the Deputy Minister</li> </ol>	itting A	Member of Lok Sa	-	-1-66 5-1-66	14-2-66 14-2-66
3 Shri U. Srinivasa Malliah,			19-	12-65	14-2-66
Sabha.					1.

2	3	4
Shri Narhar Vishnu Gadgil, Member of the Central Legislative Assembly, the Constituent Assembly of India, the Provisional Parliament and the First Lok Sabha.	12-1-66	14-2-66
Chaudhri Lal Chand member of the Central Legislative Assembly.	26-1-66	14-2-66
Shri K. G. Wodeyar, Member of the First and Second Lok Sabha.	8-12-65	14-2-66
Shri Raghubar Dayal Misra, member of the Provisional Parliament and the First and Second Lok Sabha.	14-12-65	17-2-66
Shri Shankarrao Shantaram More sitting Member of Lok Sabha.	6-3-66	8-3-66
Shri Suresh Chandra Chaudhury, member of the Second Lok Sabha.	11-4-66	14-4-66
Shri Rajendra Singh, Member of the Second Lok Sabha	22-4-66	25-4-66
Shri Dayal Das Bhagat, Member of the Constitutent Assembly of India.	1-5-66	6-5-66
14. PANEL OF CHAIRMEN		
Members nominated	Date of nomin	nation
hri T. H. Sonavane I. H. Maharaja Pratap Keshari Deo hri P. Venkatasubbajah hrimati Renuka Ray	17-2-1966	
	Shri Narhar Vishnu Gadgil, Member of the Central Legislative Assembly, the Constituent Assembly of India, the Provisional Parliament and the First Lok Sabha.  Chaudhri Lal Chand member of the Central Legislative Assembly.  Shri K. G. Wodeyar, Member of the First and Second Lok Sabha.  Shri Raghubar Dayal Misra, member of the Provisional Parliament and the First and Second Lok Sabha.  Shri Shankarrao Shantaram More sitting Member of Lok Sabha.  Shri Suresh Chandra Chaudhury, member of the Second Lok Sabha.  Shri Rajendra Singh, Member of the Second Lok Sabha Shri Dayal Das Bhagat, Member of the Constitutent Assembly of India.	Shri Narhar Vishnu Gadgil, Member of the Central Legislative Assembly, the Constituent Assembly of India, the Provisional Parliament and the First Lok Sabha. Chaudhri Lal Chand member of the Central Legislative Assembly. Shri K. G. Wodeyar, Member of the First and Second Lok Sabha. Shri Raghubar Dayal Misra, member of the Provisional Parliament and the First and Second Lok Sabha. Shri Shankarrao Shantaram More sitting Member of Lok Sabha. Shri Suresh Chandra Chaudhury, member of the Second Lok Sabha. Shri Rajendra Singh, Member of the Second Lok Sabha Shri Dayal Das Bhagat, Member of the Constitutent Assembly of India.  14. PANEL OF CHAIRMEN  Members nominated  Date of nomin Shrimati Renu Chakravartty Shri T. H. Sonavane H. H. Maharaja Pratap Keshari Deo Shrimati Renuka Ray

#### 15. PAPERS LAID ON THE TABLE

--663

(i) By Government (ii) By Private Member

#### 16. PETITIONS

Presented by Members

# 17. QUESTIONS OF PRIVILEGE

SI.		Brief subject	Name of member	Date on which motion moved/discussed	Decision of the House
-	1	2	3	4	5
_	I	Aspersions on the Spea- ker and Members of the Parly. Committee on the Demand for Pun- jabi Suba, by Shri H.L. Sally in a Brochuze titl- ed "Punjab at Cross- Roads".		ngh 4-3-1966	Referred to Committee of Privileges. Re- port of Committee approved by House.
	2	Service of a fresh order by Madras Govt., on Shr. R. Umanath, M.P., prohibiting him from visiting Delhi while on parole when question was pend- ing before the House	i	nth 14-3-1966	Speaker ruled that the matter involved a breach of pri- vilege.

I	ż	3	4	5
3	Stopping of a taxi in which Dr. Ram Manohar Lohia was seated, by traffic constable on du'y in Parliament House Estate.		17-3-1966	Consent withheld by Deputy Speaker.
4	Alleged misrepresenta- tion of certain remarks made by Shri B.P. Maur ya, M.P. in the House by the Hindustan Times.	Speaker in the	<b>24</b> -3-1966	The House accepted the regret expressed by the Associate Editor of Hindustan Times, and closed the matter.
.5	Alledged threat contained in a telegram received by Shri H.C. Heda and reflections on Members in a telegram received by the Speaker, from Shri George Fernandes, General Secretary, Hind Mazdoor Panchayat, Bombay.	Shri H.C. Heda.	4-4-1966	Matter was referred to the Committee of Privileges.
6	Publication of an alleg- ed factually incorrect report and comment on Sardar Kapur Singh's Speech in Lok Sabha by the Statesman dat- ed 28-4-1966.	Mentioned by the Speaker in the House.	6-5-1966	The House accepted the regret expressed by the Editor of the Statesman and cloed the matter.
7	Certain reported remarks of the Prime Minister, alleged to have been quoted by the Minister of Food and published in a Marathi Daily "Sakal" of Poona.	Shri Madhu Limaye	9-5-1966	Consent withheld by speaker after the Minister of Food and Agriculture had denied the statement attributed to him and the Prime Minister.
8	Reported talks between the Minister of Plan- ning and President of the World Bank re: the statement to be made by the Minister of Planning in Parlia- ment.	Shrimati Renu Chakravartty and others.	12-5-1966	Consent withfeld by Speaker.
9	Exclusion of a mention of Shri H.N. Mukerjee from the news report of the proceedings of the House published in the Indian Express.	Sardar Kapur Singh	17-5-1966	The House accepted the regret expressed by the Editor of the Indian Express and closed the matter.
10	Certain Comments pub- lished in the Manorama newspaper dated 9-4-196	Speaker in the	18-5 <b>-196</b> 6	Matter referred to the Committee of Pri- vileges.
	18. Qì	UESTIONS ANS	WERED	

(i) Starred —1785 (ii) Unstarred —5670 (iii) Short Notice — 38

# 19. RESOLUTIONS

# (i) Statutory Resolutions

odification of the Keda University (Amendment) Act, 1966 (President's Act No. 3 of 1966).  Peroval of the continuance in force of the Proclamation in relation to the State of Kerala.  (ii) Pri  Subject  Attional & emotional intion.	Keral gisla gisla legat were Articl	Members  Mes Shri Sidhe	Shri Jai Suk Lal Hathi s' Resoluti mber	ons  Date of I discussion  10-12-65 (13th Session)	amended  66 Adopted  66 Adopted  Decision of the House  Adopted
dinuance in force of the Proclamation in relation to the State of Kerala.  (ii) Pri  Subject  Ational & emotional in tion.	ivate	Members  Mes Shri Sidhe	Lal Hathi s' Resoluti mber eshwar Prasad	Ons  Date of I discussion  10-12-65 (13th Session) 25-2-66	Decision of the House
Subject  ational & emotional in tion.  aministrative Reforms  the movement of foodgrain	ntegra-	Mer Shri Sidhe Shri Bibhu	mber eshwar Prasad	Date of I discussion  10-12-65 (13th Session) 25-2-66	House
ntional & emotional in tion. Iministrative Reforms		Shri Sidhe Shri Bibhu	eshwar Prasad	10-12-65 (13th Session) 25-2-66	House
ministrative Reforms ee movement of foodgrai		Shri Bibhu		(13th Se- ssion) 25-2-66	
ee movement of foodgrai	ins in		ıti Misr <b>a</b>		Adopted
	ins in	Ch-: 77 C			
		Shri Tan S	Singh	11-3-66 25-3-66 7-4-66	Negatived
cific concord against Connist Chinese expansionis		Shri N. G.	Ranga	7-4-66 22-4-66	Negatived
oclamation of Emergency Defence of India Act	y and	Shri Surena Dwivedy		22-4-66 6-5-66	Negatived
do-US Foundation		Shri H. N	. Mukerjee	6-5-66	Discussion not con- cluded.
/ 20. STAT	ГЕМЕ	ENTS BY	MINISTI	ERS	
Subject			Name of Min	nister	Date
2				3	4
Accident to Air India craft at Mont Blanc o January, 1966;	Boein on the	ng air- Shri 24th	i N. Sanjiva	Reddy	15-2-1966
	Subject  2  Accident to Air India craft at Mont Blanc of	Subject  2  Accident to Air India Boein craft at Mont Blanc on the	Subject  2  Accident to Air India Boeing air-Shr. craft at Mont Blanc on the 24th	Subject Name of Min  2  Accident to Air India Boeing air- Shri N. Sarijiva craft at Mont Blanc on the 24th	Subject Name of Minister  2 3  Accident to Air India Boeing air-Shri N. Sanjiva Recidy craft at Mont Blanc on the 24th

1	2	3	4
15	Prime Minister's proposed visit to U.S.A.	Sardar Swaran Singh	28-2-1966
16	Setting up of a Committee on the working of the Advocates Act.	- Shri C. R. Pattabhi Raman	1-3-1966
17	Right of a detenu Member released on parole to attend Parliament.	Shri G.S. Pathak	2-3-1966
18	Strike by textile workers in Bombay and the dispute between the mana- gement and workers of Delhi Cloth Mills, Delhi:		3-3-1966
19	Government business for the week commencing the 8th March, 1966.	Shri Satya Narayan Sinha	4-3-1966
20	Indo-Pakistan Ministerial meeting held at Rawalpindi on the 1st and 2nd March, 1966.		4-3-1966
21	Right of Shri R. Umanath, member of Lok Sabha, to attend the House during the period of his release on parole.	:	9-3-1966
22	General discussion on Budget (General) for 1966-67.	Shri Satya Narayan Sinha	9-3-1966
23	Government business for the week commencing the 14th March, 1966.	Shri Satya Narayan Sinha	11-3-1966
24	Minimum Price for Sugarcane payable by sugar factories during the season 1966-67.		11-3-1966
25	Incidents in Panipat	Shri Gulzari Lal Nanda	17-3-1966
26	Government business for the week commencing the 21st March, 1966.	Shri Satya Narayan Sinha	18-3-1966
27	Composition of Committee on the working of the Advocates Act.	Shri C. R. Pattabhi Raman	21-3-1966
28	Recommendations of the Report of the Parliamentary Committee on the Demand for Punjabi Suba.	Shri Gulzarilal Nanda	21-3-1966
29	Action taken on the Report of Shri B.  Mukerji on the fire incident in the Heavy Engineering Corporation Li- mited, Ranchi in January, 1964.	Shri D. Sanjivayya .	23-3-1966
30	Government business for the week commencing the 28th March, 1966.	Shri Jaganath Rao .	25-3-1966
31	Offer of food aid by Canada .	Shri C. Subramaniam	28-3-19 <b>6</b> 6
32	Food situation in West Bengal	Shri C. Subramaniam ,	29-3-1966
33	Government business for the week commencing the 4th April, 1966.	Shri Satya Narayan Sinha .	1-4-1966
34	Revision of salary scales of University and College teachers.	Shri M. C. Chagla	4-4-1966

1	2	3	4
51	Government business for the week co- mmencing the 9th May, 1966.	Shri Satya Narayan Sinha .	6-5-1966
52	Clarifying the statement made by the Minister of Railways on the 26th April, 1966, regarding discontinuance of blanking off of alarm chains in trains.		6-5-1966
.53	Liberalisation of industrial licensing policy.	Shri D. Sanjivayya .	9-5-1966
54	Release of foreign exchange to busines- smen for travel abroad during 1965.	Shri Bali Ram Bhagat	10-5-1966
55	Correcting the answer given on the 26th April, 1966 to a supplementary question by Shri Sidheshwar Prasad on Starred Question No. 1334 regarding translation of Indian Acts.	Shri C. R. Pattabhi Raman	10-5-1966
56	Clarifying the position regarding the letter written to the Minister of Food, Agriculture, Community Development and Cooperation by Dr. L. M. Singhvi, relating to the judgment of Rajasthan High Court on the alleged loss suffered by a firm engaged in exporting gram.	Shri C. Subramaniam	11-5-1966
57	Clarifying the position regarding cer- tain Press Reports about Minister of Planning's proposed statement on his visit to U.S.A. and Canada.	Shri Asoka Mehta .	12-5-1966
58	Government business for the 13th and 14th May, 1966.	Shri Jaganath Rao .	12-5-1966
59	Minister of Planning's recent visit to Washington and Ottawa.	Shri Asoka Mehta .	13-5-1966
60	Government business for the 16th & 17th May, 1966.	Shri Satya Narayan Sinha .	14-5-1966
61	Correcting the answer given on the 21st February, 1966 to Starred Question No. 94 by Dr. Ram Manohar Lohia and others regarding Nagas infiltration into Burms.	Shri A. M. Thomas	16-5-1 <b>966</b>
62	Clarifying certain points raised in the House on the 6th May, 1966 about explosion in Bhusaval Down Goods Yard.	Dr. Ram Subhag Singh	16-5-1966
63	Delay in laying on the Table the Kerala Money Lenders Rules, 1964.	Shri Bali Ram Bhagat	16-5-1966
64	Government business as entered in the Revised List of Business dated the 16th May, 1966.	Shri Satya Narayan Sinha .	16-5-1966
65	Prime Minister's visit to Orissa .	Shrimati Indira Gandhi .	16-5-1966

1	2			3	4
66	Government's proposal to bring the House the Constitution tieth Amendment) Bill, 1966, 17th May, 1966.	(Twen-	Shri Satya	Narayan Sinha .	16-5-1966
67	Area of India as published by the of India in 1953 and 1964 as published in 1950 and 1964 of the United Nations Yea	nd those editions	Shri M. C	. Chagla	17-5-1966
68	Correcting the answer given on November, 1965 to Starred ( No. 261 by H.H. Maharaja Keshari Deo and others re interference by Pakistan in ghts.	Question a Pratap egarding	Shri C. M	. Poonacha	17-5-1966
<b>6</b> 9	Correcting the answer given on May, 1966 to supplement Sarvashri Prakash Vir Sha Mahavir Tyagi on Starred No. 1669 regarding Quotas materials to the black-listed	aries by stri and Question s of raw	Shri T. N.	Singh	17-5-1966
70	Stabbing of gun-man posted residence of the Minister o Housing and Urban Develop	f Works.	Shri Gulza	ari Lal Nanda .	18-5-1966
71	Clarifying position with regard plementary question raised 17th May, 1966 arising out red Question No. 1669.	l on the	Shri C. Su	ıbramaniam	18-5-1966
72	Application of the Emergen	ncy pro-	Shri Gulza	ari Lal Nanda	18-5-7966
	21. STATEMEN	TS UNI	DER DII	RECTION 115	
Sl. No.	Subject	Member sed the		Minister/Member who replied	Date
1	2		3	4	5
,	Certain remakrs made by Shrimati Vijaya Lakshmi Pandit on the 16th Feb- ruary, 1966 regarding her meeting with Mr. Edgar Snow.	Dr. Ram Lohia	Manohar	Shrimati Vijaya Lakshmi Pandit	1-3-1966
. 2	Certain information given by the Minister of Ex- ternal Affairs on the 16th February, 1966 about the circumstances in which Shri Lal Bahadur Shas- tri died.	Dr. Ram Lohia	Manohar	Sardar Swaran Singh	22-4-1966

I 	2	3	4	5
	Certain information given on the 22nd November, 1965, by the Minister of Steel and Mines (Shri N. Sanjiva Reddy) during discussion on the Metal Corporation of India (Acquisition of Under- takings) Bill, 1965.		Shri S. K. Dey	6-5-196
	Certain information given by the Minister of Food, Agriculture, Community Development and Co- operation about Famine Code.	Dr. Ram Manohar Lohia	Shri C. Subrema- nism.	13-5-1966
	Certain information given by the Minister of Finance about the raid on an astro- loger's house in Delhi.	Shri Madhu Li- maye	Shri Sachindra Chaudhuri	17-5-1966
		PLANATION U.  Member who made the personal explanation		Date
n. 61	Subject	Member who made the personal ex- planation	Minister who made the state-	Date
n 61	Subject  Subject  In matters arising out of half hour discussion held on the h April, 1966 regarding cri- sm of Indian History.	Member who made the personal ex- planation  Dr. Ram Manohar	Minister who made the state- ment  Shri M.C. Chagla	Date
n. 61	Subject  Subject  In matters arising out of half hour discussion held on the h April, 1966 regarding cri- sm of Indian History.	Member who made the personal ex- planation  Dr. Ram Manohar Lohia  ER UNDER RU	Minister who made the state- ment  Shri M.C. Chagla	Date 29-4-1966

#### 24. ANNOUNCEMENTS BY SPEAKER